

>

Title : Introduction and passing of the Appropriation (Railways) No. 6 Bill, 2010.

KUMARI MAMATA BANERJEE: Madam, I beg to move for leave to introduce a Bill to provide for the authorization of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 2009, in excess of the amounts granted for those services and for that year.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the authorization of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 2009, in excess of the amounts granted for those services and for that year."

The motion was adopted.

KUMARI MAMATA BANERJEE: I introduce** the Bill.

...(Interruptions)

MADAM SPEAKER: The Minister may now move that the Bill be taken into consideration.

KUMARI MAMATA BANERJEE: Madam, I beg to move**:

"That the Bill to provide for the authorization of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 2009 in excess of the amounts granted for those services and for that year, be taken into consideration."

MADAM SPEAKER: The question is:

"That the Bill to provide for the authorization of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 2009 in excess of the amounts granted for those services and for that year, be taken into consideration."

The motion was adopted.

...(Interruptions)

MADAM SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

...(Interruptions)

KUMARI MAMATA BANERJEE: Madam, I beg to move:

"That the Bill be passed."

MADAM SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

...(Interruptions)

MADAM SPEAKER: The House stands adjourned to meet again tomorrow, 3rd December, 2010 at 11. a.m.

12.10 hrs

The Lok Sabha then adjourned till Eleven of the Clock

on Friday, December 3, 2010/Agrahayana 12, 1932 (Saka).

* Not recorded.